

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : Comp.Appeal/31/2024
NAME OF THE PETITIONER(S) : Sheltrex Developers Pvt Ltd
NAME OF THE RESPONDENTS : RoC, Coimbatore
UNDER SECTION : Sec 252(3) of CA, 2013

ORDER

Present: Ld. Counsel Ms. Ramya for the Applicant.

Ld. Counsel Ms. Nandini Agarwal for the Respondent / RoC.

RoC report is stated to be e-filed. Hard copy be filed.

It is stated that the resolution plan is posted for clarification by Court No. 2 on 31.05.2024.

List the appeal for hearing on **24.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)